F. No. J-11017/8/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 16th March, 2023

ORDER

The President is pleased to accept the resignation of **Ms. Gunjan Gupta**, Government Pleader for High Court of Delhi with effect from 4th February, 2023.

- 2. Consequent upon above acceptance of resignation, the name of Ms. Gunjan Gupta, Advocate figuring at serial number 388 under List-'B' in this Department's Order No. J-11017/3/2022-Judicial dated 21.02.2022, **stands deleted**.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

Copy for information to:

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA).
- 3. The Registrar of High Court of Delhi.
- 4. The Incharge, Litigation (High Court) Section, .
- 5. Ms. Gunjan Gupta, Advocate as above..
- 6. To be uploaded on website of this Department i.e. <u>www.legalaffairs.gov.in</u> under tab 'Judicial Section' in the link "Order related to empanelment of Advocate for Union of India".
- 7. Hindi Section, Department of Legal Affairs, for translation of this order.
- 8. Office/spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial)

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